

12.18 hrs.

COMMITTEE ON PAPERS LAID
ON THE TABLE

SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi-Sadar) : I beg to present the Seventh Report of the Committee on Papers laid on the Table.

12.18 1/2 hrs.

PETITION RE. INCLUSION OF
BHATARA TRIBE IN THE LIST
OF SCHEDULED TRIBES OF ORISSA

SHRI P. K. DEO (Kalahandi) : I beg to present a petition signed by Shri Dambarudhar Pujari and others regarding inclusion of Bhatara Tribe in the list of Scheduled Tribes of Orissa.

PETITION RE. SERVICE CONDI-
TIONS OF GENERAL INSURANCE
FIELD WORKERS

SHRI SAUGATA ROY (Barrackpore) : I beg to present a petition signed by Shri Hrishee Kesh Bose, General Secretary, All India National General Insurance Field Workers' Association, Calcutta, regarding service conditions of General Insurance Field Workers.

PETITION RE. HARDSHIPS OF
BOMBAY RAILWAY SUBURBAN
COMMUTERS

SHRI R. K. MHALGI (Thana) : I beg to present a petition signed by Shri R.G. Kapse and others regarding hardships of Bombay Railway suburban commuters.

MR. SPEAKER : Mr. Biju Patnaik.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Now my turn comes. Reserve Bank's permission....

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : Yesterday, you were kind enough to inform me that I would have a little time....

MR. SPEAKER : Yesterday what happened was—I gave him permission to make a statement....

SHRI K. P. UNNIKRISHNAN (Badagara) : But that will come after Shyam Babu's item. We should go by the order paper. Item 18 is a motion.

MR. SPEAKER : It does not make much difference.

SHRI K. P. UNNIKRISHNAN : Then you should give me....

MR. SPEAKER : You will certainly be given time.

SHRI BIJU PATNAIK : You mentioned and the Leader of the Opposition, Senator Stephen and Mr. Sathe who does not happen to be here....

AN HON. MEMBER : What is that Senator ?

SHRI BIJU PATNAIK : He looks like a Roman Senator.

SHRI K. GOPAL : So you are.

SHRI SOMNATH CHATTERJEE : It was a command performance.

SHRI BIJU PATNAIK : Yesterday you after having told me that you will give me a chance, you yourself had no doubt been astounded by the performance....

MR. SPEAKER : Don't drag me in....
(Interruptions)

SOME HON. MEMBERS : Please withdraw it.

(Interruptions)

SHRI BIJU PATNAIK : I withdraw that.....

(Interruptions)

SHRI VAYALAR RAVI : My Point of order is that if any Member wants to make a personal explanation, it should be a written thing and you must approve of it first.....

MR. SPEAKER : What happened you remember. You were present. He wanted to make a personal explanation. Then I said I would give him a chance.

SHRI VAYALAR RAVI : Did he give notice ?

SHRI SAUGATA ROY : And did you approve of it ?

MR. SPEAKER : If there is anything irrelevant, I will rule it out.

SHRI VAYALAR RAVI : According to rules, even under 377, we have to give a written statement.

MR. SPEAKER : It is at a later stage. If a Minister wants to speak at a later stage, he has to give a written statement.